COURT-I IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 312 OF 2018

Dated: 2nd November, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

INOX Air Products Private Limited		 Appellant(s)
Maharashtra Electricity Regulatory Commission & Anr		 Respondent(s)
Counsel for the Appellant(s)	: Mr. Anand K. Ganesan	

Counsel for the Respondent(s) :

<u>ORDER</u>

Issue notice to the Respondent returnable on19.12.2018. Dasti, in addition is permitted.

List the matter on 19.12.2018.

(S. D. Dubey) Technical Member Pr/pk (Justice N.K .Patil) Judicial Member